श्री विमलकुमार मन्नालालजी चोरड़िया : क्या माननीय मंत्री महोदय बतायेंगे कि जिस तरह से विदेशों की न्यूज एजेन्सीज ने यह समाचार प्रकाशित किया है और लोगों के मन में गलतफहमी पैदा की, तो क्या उसी के उपलक्ष में, उसी का जवाब देने के लिए हमारी सरकार द्वारा भी, कि यह जो समाचार प्रकाशित हुआ है, यह बिलकुल निराधार है, असत्य है, भ्रामक है, इसके लिये हर एक न्यूज एजेन्सी को बुलाया गया और उस समाचार का खंडन कराया गया ?

श्री दिनेश सिंह : समय समय पर जब ऐसी गलत बातें चीनी नोटों में आती हैं, तो हमारे जो प्रवक्ता हैं, वे यहां के पत्रकारों को उसकी सही खबरें देते रहते हैं।

श्री विमलकुमार मन्नालालजी चोरड़िया : मैं स्पष्ट रूप से यह पूछना चाहता हूं कि इस मामले में सरकार ने स्वदेश में और विदेश में इस आरोप का खंडन करने के लिये क्या कदम उठाये ? ज्यों ही यह भ्रम फैलाने वाला समाचार प्रकाशित हुआ, त्योंही क्यों नहीं हमारी सरकार ने एक प्रेस कान्फ्रेंस बुलाई और न्यूज एजेन्सीज द्वारा उसका खंडन करते हुए समाचार प्रकाशित करवाया और इस प्रकार वास्तविक स्थिति से सबको अवगत क्यों नहीं कराया ?

श्री जवाहरलाल नेहरू : कुछ अरसा तो लगता ही है दरियाफ्त करने में कि क्या वाकयात हैं। वाकया हिन्दुस्तान की सरहद पर हुआ और वहां से पूछताछ करने में कुछ दिन लगते हैं। तो ज्यादा देर नहीं हुई, मेरे खयाल से।

श्री विमलकुमार मन्नालालजी चोरड़िया : अब इसका खंडन किया गया है या किया जाने वाला है, क्या स्थिति है ?

श्री जवाहरलाल नेहरू : अब यहां सवाल का जवाब देना, यही काफी खंडन हुआ है।

ACCIDENTS TO BOEING 707 AIRCRAFT

6. SHRI K. V. RAGHUNATHA REDDY: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that 5 disastrous air accidents involving Boeing 707 aircraft have taken place during the past few months;

(b) whether the Air India is also using the same type of aircraft;

(c) whether Government have initiated any technical enquiry into the possibility of any structural defect in Boeing 707 aircraft; and

(d) whether the report of enquiry into previous Boeing crashes has been received by Government?

THE DEPUTY MINISTER m THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI AHMED MOHIUDDIN) : (a) to (d) I place a statement giving the requisite information on the Table of the Saba.

STATEMENT

There have been Sve recent fatal accidents to Boeing 707 aircraft, as follows: —

(1) On 15th February, 1961, a Sabena Airline 707 crashed into a field approximately 2.5 miles from the end of the runway at Brussels Airport, after a missed approach following a non-stop flight from New York;

(2) On 1st March, 1962, an American Airlines 707 crashed immediately after take off from New York International Air-port;

(3) On 22nd May, 1962, a Continental Airjine 707 crashed in Missouri in U.SA.;

(4) On 3rd June, 1962, an Air France 707 crashed at Orly Airport, Paris, during take off; and

(5) On 22nd June, 1962 another Air France 707 crashed in Guadeloupe Island (French West Indies) on a flight from Paris to Santiago in Chile while attempting to land.

2. It is a fact that Air-India is also operating Boeing 707 type of aircraft.

3. In none of the above mentioned accidents, the final findings have been issued. The interim engineering recommendations and operational instructions issued by the manufacturers are reported to have been complied with by Air-India.

SHRI K. V. RAGHUNATHA REDDY: Will the hon. Minister be pleased to state whether the Government has got any knowledge whether crash-proof flight records are fitted in all the Boeing 707 planes?

SHRI AHMED MOHIUDDIN: Yes, Sir. These planes have got those recorders and as I have already stated in the answer, the findings of the investigation have not yet been issued. Recorders are there in the aircraft, which record the speed, height and other factors which are useful in the investigation.

WRITTEN ANSWERS TO QUESTIONS

DONATIONS BY COMPANIES TO POLITICAL PASTIES

SHRI BHUPESH GUPTA

\SHRI GOVINDAN NAIR:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government are collecting detailed information about donations made by companies to political parties during the period of the Third General Elections; and

(b) whether Government have any information already with them in this respect?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO) : (a) and (b) No, Sir.

†यूरोपीय साझा बाजार के सदस्य देशों को भेजा गया ज्ञापन

*१०१. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) मई, १९६२ में भारत ने यूरोपीय साझा बाजार के किन किन सदस्य देशों को ज्ञापन भेजा और ज्ञापन में क्या लिखा है ; और

(ख) उस पर सदस्य देशों की क्या प्रतिक्रिया हुई ?

MEMORANDUM SENT TO MEMBER COUNTRIES OF E.C.M.

•101. SHRI V. M. CHORDIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the names of the member countries of the European Common Market to whom India sent memorandum in the month of May, 1962 and what are the contents of the memorandum; and

(b) what was the reaction of the member countries thereto?]

वाणिज्य तथा उद्योग मंत्रालय में अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह) : (क) और (ख) यूरोपीय साझा बाजार के छः सदस्य देशों की सरकारों

■{•Transferred from the 19th June, 1962. *tl*]
English translation.